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providing free and cashless services to pregnant women and sick newborns has been launched on June 1, 2011. Under this initiative, all pregnant women accessing Sub Centres, Primary Health Centres. Community Health Centres and Government Hospitals are entitled to free and zero expense delivery including C-Section with provision for free drugs and consumables, free diagnostics, free blood whenever required, free diet and free to and fro transport. Similar entitlements have been put in place for sick newborns till 30 days after birth. Rs. 1437 crores was allocated to States/UTs in the year 2011-12 for this purpose.

In the year 2011-12, an outlay of Rs. 17840.00 crores was made under NRHM and a budget provision of Rs. 20542.00 crores has been made available in the current financial year.

Multi-crore Forestry Scam in Haryana

*276. SHRI BAISHNAB PARIDA: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether it is a fact that CBI has opined that the multi-crore forestry scam in Haryana exposed by a whistleblower is a fit case for it to investigate independently;
- (b) whether it is also a fact that many officials have attempted to scuttle the investigation; and
- (c) if so, by when both the Union and State Governments would give their nod for independent investigation?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN): (a) to (c) Based on a reference made by the Government to Central Vigilance Commission on the modalities for further investigations into certain allegations, made by an IFS Officer of the Government of Haryana, *inter alia*, relating to financial irregularities in implementation of plantation schemes in Haryana, the CVC consulted the CBI, who opined that the matter is worthy of an independent probe. CVC advised the Government to take up the matter with the Government of Haryana for transfer of the case to CBI.

Government has accordingly advised the State Government of Haryana to register an FIR and issue notification for entrusting the investigation to the CBI.

State Government has informed that they have initiated disciplinary proceedings against the delinquent officers in the case relating to plantations. Status in this regard has also been conveyed to the CVC.